14. Apang Manav Maadal, Ahraedabad.

Written Answers

- 15. Madhya Pradesh Welfare Association for the Blind, Indore.
- 16. Jatiya Badhir Sammelan, Calcutta.
- 17. Deaf Aid Society, Bombay.
- 18. Blind Men's Association, Ahmedabad.
- 19. Gujarat Research Society, Bombay.
- 20. Federation for Welfare of the Mentally Retarded, Bombay.
- 21. Gunge Behron Ka Vidyalaya, Kanpur,
- 22. Dadar School for the Blind, Bombay.
- 23. Institute of Mentally Handicapped, Calcutta.
- 24. Adult Training Centre for the Blind, Ahmedabad.
- 25. Cheshire Homes, Burnpur, West Bengal.
- 26. Blind Relief Association, New Delhi.
- 27. Workshop for the Blind, Bombay.
- 28. Baroda Association for the Blind, Baroda.
- 29.- Bodhi Peet, Calcutta.
- 30. Karve, Institute of Social Service, Poona.
- 31. Bhartiya Grameen Mahila Sangh, New Delhi.
- 32. Gujarat Research Society, Bombay.
- 33. Indian Council of Social Welfare, Bombay.
- 34. All India Women's Conference New Delhi.
- 35. Madras School of Social Work, Madras.
- 36. Council for Social Development, New Delhi.
- i7. International Council on Social Welfare, Bombay.
- 38. School of Social Work for Women, Nagpur.

39. Indian Council for Child Welfare, New Delhi.

to Questions

- 40. Balkan-ji-Bari, Bombay.
- 41. National Association for the Blind, Bombay.
- 42. Central Institute of Research and Training, New Delhi.
- 43. All India Prohibition Council, New Delhi.
- 44. Association for Moral and Social Hygiene in India, New Delhi/West Bengal.
- 45. All India Crime Prevention Society, Lucknow.

TRACTORS DEMAND

1170. SHRI PHOOL SINGH : SHRI H. V. TRIPATHI : SHRI SUKHDEV PRASAD:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government are aware that tractors are in great demand amongst the cultivator in spite of very high prices;
- (b) whether Government are aware that the demand will multiply if tractors at a fair price were made available and the replacement of parts at a reasonable price was assured; and
- (c) whether Government are aware that the facilities in the supply of tractors and their parts shall substantially augment food production?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE, AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Yes. Sir.

(b) and (c) Yes, Sir. In order to make available tractors to the consumers at fair prices, the ceiling selling prices of indigenous tractors were notified under the Essential Commodities Act, 1955, with effect from the 3rd June, 1968. The prices of indigenous tractors are comparatively high for various reasons including the low volume of production. In order to bring

down the co,*t of production, the indigenous manufacturers are being encouraged to elect economise in production and to i icrease production to the maximum extent possible. In addition, a number of I ew schemes for the manufacture of tra tors are also being speedily processed .s sanctioned.

FICCI NOTE ON SMALL INDUSTRIES

- 1171. SHRf SITARAM JAIPURIA: Will the Mini ter of INDUSTRIAL DE-VELOPMEN:, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:
- (a) whethe r it is a fact that the FICCI has seat a list of problems facing the small industries to Government;
 - (b) if so, the details thereof; and
 - (c) the act on taken thereon?

THE MINISTER OF INDUSTRIAL DEVEIOPMENT, INTERNAL, TRADE, AND COMPANY AFFAIRS (SHRI FAFHRUDDIN ALI AHMED) : (a) Yes, Sir.

- (b) The FICCI has raised points in respect of price preference for purchases from s nail scale units, exemption from earnest money deposit while tendering to 'ublic Sector Undertakings and undue delay in defraying bills of Smalll Scale
- (c) The matter is under examination in consultation with the authorities concerned.

EMPLOYMENT CONCESSIONS TO PHYSI-CALLY HANDICAPPED PERSONS

- 1172. SHRI M. RUTHNASWAMY: Will the Minister of LAW AND SOCIAL WILFARE be pleased to state:
- (a) Whether priority of placement in (i) Government and (ii) private Sector is being given to the physically handicapped by candidates the **Employment** Exchanges in the Country;
- (b) whether there are any proposals under consideration of Government to provide for reservation of vacancies to such candidates;
 - (c) if so, the details thereof;
- (d) the categories of employment in which priorities are given to physically handicapped persons; and

(e) the details of other concessions given to such persons.

to Questions

THE MINISTER OF STATE IN THE MINSTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHUL-RENU GUHA) : (a) The National employment service has accorded priority III to physically handicapped persons, for the purpose of entry into Central Services. No priority has been given to these persons for the purpose of employment in private sector.

- (b) and (c) At the present time, various concerned authorities are being consulted regarding feasibility of the proposal.
- (d) Priority III is accorded to the physically handicapped regarding all posts filled by the Central Government through the Employment Exchanges.
- (e) The following are the other major concessions granted to the physically handicapped for the purpose of entry into Central Services.
- (1) Upper age limit is relaxed by 5 years for blind, deaf and orthopaedi-cally handicapped applicants for entry into Class HI & IV Central Services.
- (2) Physically handicapped persons are not subjected to the "Usual medical examination but their appointment is based on the report of the Medical Board attached to the Special Employment Exchange. This concession has been also extended handicapped to persons registered other employment exchanges.
- (3) For Class III or Class IV posts of the artisan class or those involving manual or skill labour or routine type of work, deaf-muteness or deafness by itself need not be regarded as a disqualification.

लम्बी बीमारी के कारण रेल कर्मचारियों को नौकरी से पृथक् किया जाना

1173. श्री जगत नारायण: वया रेल मंी यह बताने की कृपा करेंगे कि :

(क) अगस्त, 1968 और अप्रैल,^{*}1969 के बीच उत्तर रेलवे के फिरोजपुर डिवीजन में चतुर्थ श्रेणी के ऐसे कितने रेल कर्मचारियों को लम्बी बीमारी के कारण नौकरी से पृथक् किया गया, जिनकी उसके बाद मृत्यु हो गई ;